

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3552
TO BE ANSWERED ON THE 8TH AUGUST, 2017

DEMANDS OF FUNDS UNDER SMAS SCHEME

3552. SHRI LADU KISHORE SWAIN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government considers to allocate greater amount of funds under the Sub-mission on Agriculture Mechanisation (SMAS) scheme to meet the farmers mechanisation demand of States, particularly the State of Odisha and if so, the details thereof and the steps being taken in this regard;
- (b) whether the Government has taken steps to include straw baler thereunder and if not, the reasons therefor; and
- (c) whether the Government proposes to enhance the calamity Relief fund Grant suitably from the existing Rs. 6800/- and Rs. 13500/- per hectare for unirrigated and irrigated lands respectively and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): To promote the farm mechanization in the country, Government of India has introduced Sub Mission on Agricultural Mechanization (SMAM) w.e.f. 2014-15. To implement the SMAM scheme, Government has enhanced the funds from Rs.208.3 Crore to Rs.577.58 Crore during 2014-15 to 2017-18 respectively.

As regards to Odisha State is concerned Government has released Rs.72.09 Crore under SMAM scheme during the period 2014-15 to 2017-18.

The statement of funds released under SMAM scheme to various States including Odisha State is enclosed as **Annexure I**.

(b): Under SMAM scheme Straw Baler is already included and the financial assistance is provided for its procurement to the farmers.

(c): Existing norms of assistance from State Disaster Response Funds (SDRF) and National Disaster Response Fund (NDRF) were revised on 8th April 2015 and these norms are applicable up to the year 2019-20 There is no any proposal of Government to enhance the existing norms of assistance of SDRF and NDRF.

ANNEXURE:1					
STATE WISE ,YEAR WISE FUNDS RELEASED UNDER SMAM					
STATE	RELEASED	RELEASED	RELEASED	RELEASED	TOTAL RELEASED
(RS. IN CRORES)					
	2014-15	2015-16	2016-17	2017-18	
Andhra Pradesh	10.54	7.28	48.99	35.00	101.81
Arunachal Pradesh	0.49	1.88	1.33	2.75	6.45
Assam	5.62	0.00	1.08	-	6.70
Bihar	9.01	0.00	14.00		23.01
Chhattisgarh	5.19	4.00	10.00	30.00	49.19
Gujarat	7.94	7.55	6.00	-	21.49
Haryana	2.55	0.00	0.00	45.00	47.55
Himachal Pradesh	1.02	0.75	4.95	9.01	15.73
Jammu & Kashmir	1.18	0.95	3.64	1.80	7.57
Jharkhand	3.58	2.54	2.25	1.00	9.37
Karnataka	9.62	0.00	44.41	30.00	84.03
Kerala	2.37	0.00	1.00	4.89	8.26
Madhya Pradesh	13.92	26.02	20.00	43.11	103.05
Maharashtra	20.34	15.96	15.00	17.06	68.36
Manipur	1.10	2.91	0.00	2.85	6.86
Meghalaya	1.25	0.00	0.90	0.50	2.65
Mizoram	0.50	2.03	2.00	-	4.53
Nagaland	0.62	2.85	3.33	11.41	18.21
Orissa	7.09	5.67	35.78	23.55	72.09
Punjab	2.09	0.00	52.09	48.50	102.68
Rajasthan	15.80	0.00	4.25	9.00	29.05
Sikkim	0.19	0.65	1.44	1.38	3.66
Tamil Nadu	8.44	21.39	30.30	23.28	83.41
Telangana	6.93	4.76	5.97	10.00	27.66
Tripura	0.39	2.44	2.00	7.76	12.59
Uttar Pradesh	21.21	16.51	37.98	43.97	119.67
Uttarakhand	0.91	0.78	2.56	3.56	7.81
West Bengal	5.98	5.65	4.00	10.00	25.63
TOTAL	165.87	132.57	355.25	415.38	1069.07
